

**Convention : Re Agricultural Development Programmes**

**\*217 SHRI KAMAL NATH :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether a mass awareness convention to familiarise people with various rural and agricultural development programme was held in Madhya Pradesh; and

(b) the purpose and function of the meet ?

**THE MINISTER OF AGRICULTURE (S. BUTA SINGH) :** (a) Yes, Sir. A Mass Awareness Convention was organised by the Government of Madhya Pradesh in Durg District from 14th to 31st January, 1986.

(b) The purpose of the Convention was to highlight the role that could be played by science and technology in the development of Madhya Pradesh. It also intended to create awareness among the rural masses of Madhya Pradesh especially the poor people.

**Expansion of A.I.R. Station, Vadodara**

**\*218. SHRI RANJITSINGH GAEKWAD :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether A.I.R. Station, Vadodara is having only commercial channel with 1 K.W. transmitter capacity for broadcast of Vividh Bharati programmes only;

(b) whether A.I.R. Station, Vadodara is not having primary channel and is linked with A.I.R. Station, Ahmedabad;

(c) whether over 6 Frequency Modulation Transmitter Stations at Godhra, Dang and other places in Gujarat are proposed to be opened during the Seventh Plan; and

(d) if so, whether the existing A.I.R. Station, Vadodara would be made an independent fullfledged A.I.R. Station ?

**THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :** (a) and (b). Yes, Sir.

(c) In its 7th Plan, AIR has included schemes to set up 3 new radio stations at Ahwa, Surat and Godhra in the State of Gujarat. The Stations at Surat and Godhra will be equipped with FM transmitters and the one at Ahwa with a Medium Wave Transmitter.

(d) No, Sir.

**Release of Funds for Development of Bombay City**

**\*219. SHRI SATYAGOPAL MISRA : SHRI S. JAIPAL REDDY :**

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government have taken a decision to release Rs. 100 crores for the development of Bombay city;

(b) if so, the details therefor; and

(c) whether Government propose to sanction similar special assistance to other metropolitan cities such as Calcutta, Madras, Hyderabad and Bangalore ?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) :** (a) and (b). A sum of Rs. 100 crores will be provided during the Seventh Plan period to the Government of Maharashtra for solving acute problems of housing and slum in Bombay.

(c) There is no proposal to sanction similar special assistance to other metropolitan cities.

**Offences Under Equal Remuneration Act to Become Cognisable**

**\*220. DR. B. L. SHAILESH : SHRI ANANDA PATHAK :**

Will the Minister of LABOUR be pleased to state :

(a) whether his Ministry has made any assessment about the implementation of the Equal Remuneration Act, 1976 and if so, the infirmities noticed therein and instances of violations of provisions of the Act during the last three years brought to his Ministry's notice; and

(b) what steps are being taken to give more teeth to this law and to make the violations of its provisions cognisable by courts?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A.

SANGMA): (a) The implementation of the Equal Remuneration Act in most employments is the responsibility of the State Governments. As regards implementation of the Equal Remuneration Act in employments for which Central Government is the appropriate Government, figures relating to enforcement have been collected from time to time. The particulars violations of the Act in these employments during the last three years are given in the Statement given below.

(b) Proposals to amend the Act to make it more effective are under consideration.

#### Statement

Enactment	Year	No. of inspections	No. of irregularities Detected	Rectified	No. of prosecutions launched	No. of cases disposed off	No. of convictions	No. of acquittals
Equal Remuneration Act, 1976	1983	879	1230	1209	58	25	25	—
	1984	1189	1501	1009	167	40	38	2
	*1985	1563	2286	1282	289	77	76	1

\*Provisional

#### Quality and Presentation of Programmes Telecast on Doordarshan

\*221. SHRI SRIHARI RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a review has since been made at a high level of the quality and presentation of the news and other programmes telecast on Doordarshan;

(b) if so, the remedial measures taken to ensure objective and balanced news and views and improve the quality of other programmes telecast by Doordarshan; and

(c) whether any fresh guidelines have been laid down and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND

#### BROADCASTING (SHRI V. N. GADIL) :

(a) and (b). Specific guidelines on news policy for broadcast media have been laid down to ensure objectivity, impartiality and accuracy of newscasts. The quality, content and formats of news and other programmes telecast on Doordarshan are constantly reviewed as an essential part of programme planning. This is a continuous process aimed at bringing about improvement in the presentation of news and other programmes

(c) No, Sir.

#### Assistance to West Bengal for People Affected by Cyclone and Flood

\*222. DR. PHULRENU GUHA : Will the Minister of AGRICULTURE be pleased to state :